

to notice in consultation with the Naval Headquarters and Coast Guard Headquarters.

STATEMENT CORRECTING REPLY TO 456 No. 4095 DT. 18-3-1981 RE. ALLOCATION UNDER TRIBAL SUB-PLAN TO ORISSA DURING FIFTH PLAN

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): In answer to Part (b) of Unstarred Question No. 4095 answered on 18-3-1981, the following was stated:—

“The amounts spent in ITDAs/TDAs of Koraput District out of special Central Assistance during 1976-77, 1977-78, 1979-80 were respectively Rs. 41,42,00, Rs. 1,06,63,000 and Rs. 1,73,43,000.”

The figure Rs. 41,42,00, occurring in the above answer be substituted by the figure Rs. 41,42,000.

The typographical error in the reply came to notice only when the figures were re-checked with the ITDA-wise details in connection with fulfilment of the Assurance given and, hence, the correction could not be made earlier. The delay is regretted.

(Interruptions)

SHRI C.T.DHANDAPANI (Pollachi): Sir, I wish to make a submission....

(Interruptions)

श्री अटल बिहारी वाजपेयी (नई दिल्ली) :
अध्यक्ष जी, मेरा व्यवस्था का प्रश्न है ।
(व्यवधान)

MR. SPEAKER: Order please. I have allowed Shri Dhandapani.

12 hrs.

SHRI C.T. DHANDAPANI: Mr. Speake, Sir, I gave a Calling Attention Motion about the situation in Tamil Nadu where there is no fundamental right. Sir, there is no fundamental right there. The State Government is curtailing the liberties of the ordinary citizens.

The normal movement of common masses is completely stopped by the State Government.

MR. SPEAKER: I am not discussing the Calling Attention Motion.

(Interruptions)

SHRI C. T. DHANDAPANI: This is the position. We had already given an adjournment motion. That has not been allowed saying that this was a State subject. The life and property of the party people are in danger. Where have we to go for protection? Many times the State subjects had been discussed in this House. More than 10,000 people were arrested.

MR. SPEAKER: No, I cannot allow it. My hands are tied.

SHRI C. T. DHANDAPANI: Some Members of Parliament were also arrested.

MR. SPEAKER: No.

SHRI C. T. DHANDAPANI: It was announced in the House that some Members of Parliament were arrested. But more had been taken into custody. Two or three Members of Parliament had been taken into custody by the State Government. We have not received any information so far. I want to know from you whether you have any information from the State Government apart from the 5 Members of Parliament, because we do not know about their fate. (Interruptions)

MR. SPEAKER: I will come to you.

SHRI K. MAYATHEVAR (Dindigul): What has happened to the five Members of Parliament who were arrested? In Tamilnadu, 10,000 workers of DMK were arrested illegally. They were beaten up and assaulted by the police.... (Interruptions) Mr. Karunanidhi, who is (Interruptions)...

MR. SPEAKER: Not allowed.

(Interruptions)**

MR. SPEAKER: It is a State subject.

Mr. Vajpayee.

(Interruptions)

MR. SPEAKER: I have called Mr. Vajpayee.

(Interruptions)

MR. SPEAKER: Whatever they say, nothing will go on record without my permission. Without my permission, do not record anything.

(Interruptions)**

MR. SPEAKER: I will call one by one. Do not worry. I had allowed only Shri Dhandapani. Then I had disallowed him. I have now allowed Shri Vajpayee.